

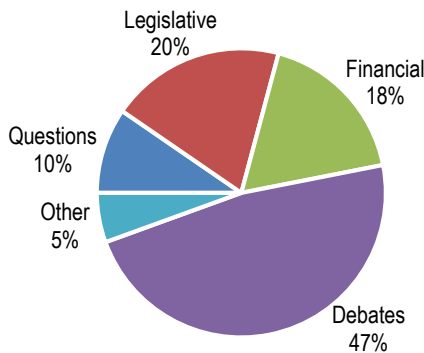
# Plan vs. Performance

## Budget Session: January 31, 2024 – February 10, 2024

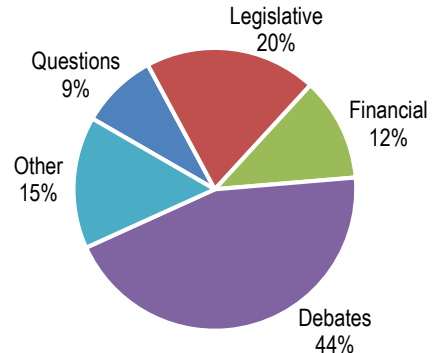
This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2024.

	Plan	Actual
No. of Sittings (Lok Sabha)	8	9
No. of Sittings (Rajya Sabha)	8	9
No. of Bills for passing		
- Finance and Appropriation Bills	5	5
- Other Bills	5	7
No. of Bills for introduction		
- Finance and Appropriation Bills	5	5
- Other Bills	5	5
No. of Bills for withdrawal	0	0

Time spent on various business in Lok Sabha



Time spent on various business in Rajya Sabha



The 2024 Budget session of Parliament was scheduled to be held from January 31, 2024 to February 9, 2024. Both Houses extended the session, by one day, to end on February 10, 2024. Lok Sabha worked for 148% of its scheduled time and Rajya Sabha for 137% (only accounting for actual sitting days).

Excluding the Appropriation and Finance Bills, seven Bills were passed in this session. Of these Bills, five were introduced in this session. No Bills were referred to Committees. Four Bills will lapse on the dissolution of the 17<sup>th</sup> Lok Sabha.

### Bills listed for introduction, consideration and passing

Short Title	Lok Sabha	Rajya Sabha
<b>Home Affairs / Personnel</b>		
<a href="#">The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024</a>	Introduced on 5 Feb 2024 Passed on 6 Feb 2024	Passed on 9 Feb 2024
<a href="#">The Public Examination (Prevention of Unfair Means) Bill, 2024</a>	Introduced on 5 Feb 2024 Passed on 6 Feb 2024	Passed on 9 Feb 2024
<b>Tribal Affairs / Environment</b>		
<a href="#">The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024</a>	Passed on 8 Feb 2024	Introduced on 5 Feb 2024 Passed on 6 Feb 2024

Short Title	Lok Sabha	Rajya Sabha
<a href="#">The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024</a>	Passed on 8 Feb 2024	Introduced on 5 Feb 2024 Passed on 6 Feb 2024
<a href="#">The Water (Prevention and Control of Pollution) Amendment Bill, 2024</a>	Passed on 8 Feb 2024	Introduced on 5 Feb 2024 Passed on 6 Feb 2024
<b>Finance</b>		
The Finance Bill, 2024	Introduced on 1 Feb 2024 Passed on 7 Feb 2024	Passed on 8 Feb 2024
The Appropriation (Vote on Account) Bill, 2024	Introduced on 7 Feb 2024 Passed on 7 Feb 2024	Passed on 8 Feb 2024
The Appropriation Bill, 2024	Introduced on 7 Feb 2024 Passed on 7 Feb 2024	Passed on 8 Feb 2024
The Jammu and Kashmir Appropriation Bill, 2024	Introduced on 7 Feb 2024 Passed on 7 Feb 2024	Passed on 8 Feb 2024
The Jammu and Kashmir Appropriation (No.2) Bill, 2024	Introduced on 7 Feb 2024 Passed on 7 Feb 2024	Passed on 8 Feb 2024

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

## Bills not listed for consideration, but considered and passed

Short Title	Lok Sabha	Rajya Sabha
<a href="#">The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023</a>	Introduced on 26 July 2023 Passed on 6 Feb 2024	Passed on 9 Feb 2024
<a href="#">The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023</a>	Introduced on 26 July 2023 Passed on 6 Feb 2024	Passed on 9 Feb 2024

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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